

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 859 & 860 OF 2017 IN
DFR NO. 2991 OF 2017**

Dated: 6th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

n the matter of:

**M/s Lourdes Society for Health Care & Research,
Ernakulam**

.... Appellant(s)

Vs.

**The Kerala State Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. T. George

ORDER

IA. Nos. 859 & 860 of 2017

(Appls. for leave to appeal and condonation of delay)

Issue notice to the Respondents returnable on 11.12.2017. Dasti, in addition, is permitted.

List the matter on **11.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd